

**MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M. P., JABALPUR**

**SPECIALIZED EDUCATIONAL PROGRAMME ON –
FOREST LAWS**
(Through online and other modes of telecommunications including Videoconferencing)

DATE: 5th DECEMBER, 2020 (MPSJA)

PROGRAMME

SESSIONS	TIME	TOPICS
I	9.30 a.m. to 9.40 a.m.	Inaugural session By: Director, MPSJA
II	9.45 a.m. to 11.15 a.m.	Wildlife Protection Act, 1972 and Indian Forest Act, 1927 – Offences & Trial By: Shri Tajinder Singh Ajmani, OSD, MPSJA
<i>BREAK (11.15 a.m. to 11.30 a.m.)</i>		
III	11.30 a.m. to 12.45 p.m.	Evidence in forest offences: Collection and appreciation By: Ms. Samyukta Chemudupati, Head of Wildlife Forensics Division, Wildlife Conservation Trust, Mumbai

Note: The Time Table is subject to change as per exigencies.

DIRECTOR